## GOVERNMENT OF INDIA MINISTRY OF POWER

## LOK SABHA UNSTARRED QUESTION NO.823 TO BE ANSWERED ON 17.09.2020

#### **DESTRUCTION OF POWER INFRASTRUCTURE**

#### 823. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of POWER be pleased to state:

(a) whether the Government is aware of the scale of destruction of Power Infrastructure in Puri and other parts of the districts due to severe cyclonic storm "FANI";

(b) if so, the details thereof;

(c) whether the Government proposes to replace bare conductors by UG cables instead of AB cables in the coastal belt of the State of Odisha;

- (d) if so, the details thereof along with the timeline fixed for the same; and
- (e) if not, the reasons therefor?

#### ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) & (b) : As per the Memorandum submitted by the Government of Odisha to the Inter Ministerial Central Team constituted by Ministry of Home Affairs, the extent of damage to the power related infrastructure is to the tune of Rs. 1159.77 crores. The details of the same are given at Annexure.

(c) to (e) : It is the responsibility of the Power Distribution Utility concerned to provide reliable power supply by laying of appropriate distribution infrastructure including laying of underground cables, if required, in their area of supply. Accordingly, appropriate decision regarding UG / AB cables will be taken by the Power Distribution Utility(ies) of Odisha.

Government of India supplements the efforts of the Power Distribution Utilities by providing financial assistance under various schemes launched from time to time. In recent times, Government of India have launched Integrated Power Development Scheme (IPDS) and Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) for strengthening and expansion of the power distribution infrastructure system. Under IPDS, financial assistance is provided for laying UG cables in identified areas. 30 Km of UG cable for the State of Odisha was sanctioned, out of which 14 Km has been commissioned.

\*\*\*\*\*

#### ANNEXURE

# ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 823 TO BE ANSWERED IN THE LOK SABHA ON 17.09.2020.

\* \* \* \* \* \* \* \* \* \* \* \* \* \* \* \*

# Damages caused to the power infrastructure in the State of Odisha including Puri and other districts of the State

SI. No	Description	Unit		Estimated Loss indicated b y Govt. of Odisha
				( Rs. in Crores)
1	Damages to 220 KV & 132 KV Towers			91.00
	& Lines			
2	Damages to Power Transformers	Nos	26	17.77
3	Damaged 33 KV Lines	kms	6078	24.50
4	Damaged 11 KV & LT lines	kms	107132	535.66
5	Distribution Transformers Damaged	Nos	12042	120.42
6	Damages to Poles (upto 11 KV)	Nos	202690	81.07
7	Damages to Poles (33 KV)	Nos	16715	6.69
8	Damages to VCB, Insulators, switche s Lighting arrester and labour cost et c			282.66
	Total (Rs. in Crores)			1159.77

\*\*\*\*\*